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CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	149-151	PART VIII —Sale Notices of the Forest Department (Nothing for publication)	
PART II —Educational Notices, Results of Examinations, etc.	219	PART IX —Circulars and General Letters by the Comptroller, Orissa. (Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	291-292	PART X —Acts of the Legislative Assembly of Orissa (Nothing for publication)	
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	365-370	PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication)	
PART V —Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication)		SUPPLEMENT —Resolutions, Weather and Crop Reports, 293-300 etc.	
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	29-38	SUPPLEMENT (A) —Register of persons dismissed from Government service. (Nothing for publication)	
PART VII —Advertisements and Notices, etc.	235-238	APPENDIX —Catalogue of Books registered in Orissa (Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS EXCELLENCY THE CHANCELLOR, UTKAL UNIVERSITY NOTIFICATION

The 8th November 1944

No. 4789-S.G.—In exercise of the powers conferred by sub-section (1) of section 7 of the Utkal University Act, 1943 (Orissa Act XIII of 1943), His Excellency the Chancellor is pleased to appoint Mr. Prankrishna Parija, O.B.E., M.A. (Cantab.), I.E.S., as Vice-Chancellor of the Utkal University, from a panel of three persons recommended by the Senate, with effect from the 6th December 1944 and he shall hold office for three years from the said date.

By order of the Chancellor of the Utkal University
C. L. BRYSON

Secretary to His Excellency the Chancellor
of the Utkal University

HOME DEPARTMENT NOTIFICATIONS

The 3rd November 1944

No. 5892-A.—Mr. I. H. Macdonald, I.O.S., officiating Magistrate and Collector of Ganjam, is granted leave on average pay for one day under rules 77 and 81 of the Fundamental Rules in extension of the leave granted to him under notification No. 4736-A., dated the 4th September 1944.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

The 4th November 1944

No. 5911-A.—Mr. S. C. Beaty is appointed temporarily to be an Assistant Magistrate and Collector and is attached to the Home Department of the Secretariat temporarily for special duty.

The 4th November 1944

No. 5912-A.—On being relieved of his special duties in the Home Department of the Secretariat, Mr. S. C. Beaty, Assistant Magistrate and Collector, is posted to Chatrapur in the district of Ganjam. He is appointed to be a Magistrate of the third class and is directed under the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), to take down evidence in the English language.

The 4th November 1944

No. 5918-A.—In Home Department notification No. 5412-A., dated the 7th October 1944, published at page 137, Part I of the *Orissa Gazette*, dated the 13th October, read Sri Raghunath Prasad Padhi for Sri Raghunath Padhi.

The 6th November 1944

No. 5940-A.—Rai Sahib Durga Charan Das, Additional District Magistrate, Cuttack, was granted leave on average pay for one month and three days under rules 150, 155,

156 and 157 of the Orissa Service Code, with effect from the 16th September 1944.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATION

The 6th November 1944

No. 7448-F.—Rai Bahadur Nishamani Mahanti, B.A., Assistant Secretary to Government in the Finance Department, is granted leave on average pay on medical certificate from the 1st October 1944 to the 28th October 1944 (both days inclusive) under rules 150, 155, 156 and 157 of the Orissa Service Code in extension of the leave sanctioned in notification No. 5607-F., dated the 21st August 1944.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 7th November 1944

No. 4070-L.S.-G.—Sri Shyamasundar Dash, Assistant Engineer, Ganjam District Board, is appointed to act as District Engineer, Ganjam District Board, for a period of one month and eleven days, with effect from the 11th July 1944, during the absence, on leave, of Sri H. L. Basu, the permanent District Engineer of Ganjam.

The 7th November 1944

No. 4074-L.S.-G.—In continuation of leave granted in Government notification No. 3296-L.S.-G., dated the 2nd September 1944, Sri H. L. Basu, District Engineer, Ganjam, is granted earned leave for one day, viz., the 21st August 1944.

By order of the Governor
S. DAS

Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 7th November 1944

No. 3450-E.—Sri Kshitish Chandra Deb is appointed as a temporary Lecturer in English in the Puri College in the junior branch of class II of the Orissa Educational Service, with effect from the 9th October 1944.

The 7th November 1944

No. 3452-E.—Sri Lokanath Rath, officiating Deputy Commissioner of Excise, Orissa, is granted leave on average pay for sixteen days under rules, 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 8th December 1944 to the 23rd December 1944 (both days inclusive).

By order of the Governor
S. DAS

Secretary to Government

**PUBLIC WORKS DEPARTMENT
NOTIFICATIONS**

The 2nd November 1944

No. 10824-E.—Mr. D. Mehta, O.B.E., I.S.E., Executive Engineer, whose services have been placed at the disposal of the Government of Orissa, is posted to the charge of Koraput Division, vice Sri E. V. S. Iyer, Executive Engineer, transferred.

The 2nd November 1944

No. 10825-E.—Sri E. V. S. Iyer, Executive Engineer, is transferred to hold charge of Sambalpur Division, vice Mr. Saudagar Singh, Executive Engineer, transferred.

The 2nd November 1944

No. 10826-E.—Mr. Saudagar Singh, Executive Engineer, is posted to Orissa Circle Office as Personal Assistant to the Superintending Engineer, Orissa Circle.

The 6th November 1944

No. 10896-E.—The services of Mr. B. B. Lal, temporary Assistant Electrical Engineer, Bihar, are replaced at the disposal of the Government of Bihar in the Public Works Department, with effect from the 1st November 1944.

By order of the Governor
S. K. PALIT

Under-Secretary to Government

The 2nd November 1944

No. 10823-E.—The following notification, issued by the Government of Bihar in the Public Works Department, is republished for general information.

By order of the Governor
S. K. PALIT

Under-Secretary to Government

The 30th September 1944

No. 229-E.R.—The services of Mr. D. Mehta, O.B.E., I.S.E., Executive Engineer, are placed at the disposal of the Government of Orissa, with effect from the 1st November 1944.

2. Government notification No. 207-E.R., dated the 25th September 1944, is hereby cancelled.

W. G. CAME

Secretary to the Govt. of Bihar

**SUBORDINATE CIVIL SERVICE
OFFICE OF THE REVENUE COMMISSIONER
NOTIFICATIONS**

The 4th November 1944

No. 3149—IV-230/44-R.—On relief of his present duties, Sri Radhakrushna Biswal, Sub-Deputy Magistrate and Sub-Deputy Collector, attached to the headquarters station of the district of Balasore, is transferred as Taluk Officer, Jeypore in the district of Koraput.

The 4th November 1944

No. 3152—IV-230/44-R.—On relief of his present duties, Sri Gopinath Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector and Taluk Officer, Jeypore in the district of Koraput, is transferred as Second Officer, Bargarh in the district of Sambalpur.

The 6th November 1944

No. 3161—IV-230/44-R.—On relief of his present duties, Sri Brajamohan Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector and Second Officer, Bargarh in the district of Sambalpur, is posted to the headquarters station of the district of Balasore.

The 6th November 1944

No. 3164—IV-230/44-R.—Sri Narayan Choudhuri, Sub-Deputy Collector on probation, attached to the headquarters station of the district of Balasore, is posted to the headquarters station of the district of Cuttack.

The 6th November 1944

No. 3167—IV-230/44-R.—Sri Bichitrananda Das, Sub-Deputy Collector on probation, attached to the headquarters station of the district of Cuttack, is posted to the headquarters station of the district of Balasore.

R. P. WARD

Revenue Commissioner, Orissa

**OFFICE OF THE REVENUE COMMISSIONER
[INSPECTOR-GENERAL OF REGISTRATION]**

NOTIFICATIONS

The 30th October 1944

No. 1511-Regn.—Earned leave on average pay for sixty days granted to Sri Chandra Sekhar De, Sub-Registrar, Soro, in this office notification No. 1482-Regn., dated the 23rd October 1944, is cancelled.

The 30th October 1944

No. 1512-Regn.—Sri Jaganmohan Mahapatra, officiating Sub-Registrar, Jajpur, on being relieved by Sri Lala R. N. Ray, Sub-Registrar, Jajpur, on leave, is attached to the Sadr Registration Office, Cuttack, until further orders. Notification No. 1483-Regn., dated the 23rd October 1944, appointing him to act as Sub-Registrar, Soro, is cancelled.

The 6th November 1944

No. 1538—XXIX-14/44-Regn.—Sri Appanna Das, Sub-Registrar of Jalleswar (Balasore), is appointed to be Sub-Registrar of Aska (Ganjam).

Notification No. 1474-Regn., dated the 23rd October 1944, posting him to Surada, is cancelled.

The 6th November 1944

No. 1539—XXIX-14/44-Regn.—Sri Biswanath Mahapatra, officiating Sub-Registrar of Chandbali (Balasore), is appointed to act as Sub-Registrar of Surada (Ganjam) until further orders.

Notification No. 1477-Regn., dated the 23rd October 1944, posting him to Aska, is cancelled.

R. P. WARD

Inspector-General of Registration, Orissa

**ORISSA EDUCATIONAL SERVICE
NOTIFICATION**

The 1st November 1944

No. 21-A.—Miss Suprava Kar, B.A., B.T., an assistant mistress in the Ravenshaw Girls' School, Cuttack, who is acting as Deputy Inspectress of Schools, Cuttack cum Angul, is appointed to act, until further orders, as senior mistress in the same school in class II of the Orissa Educational Service (Women's branch), with effect from the 11th October 1944, vice Miss Binodini Sarangi, on leave.

S. C. TRIPATHI

Director of Public Instruction, Orissa

**SUBORDINATE EDUCATIONAL SERVICE
NOTIFICATION**

The 2nd November 1944

No. 37.—Sri Biraj Mohan Senapati, Headmaster, Middle English School at Phulbani and now officiating Inspector of Students' Residences, Cuttack, under orders of transfer to the Nawapara Middle English School, is allowed leave on average pay on medical certificate for one month under rules 150, 155-57 of the Orissa Service Code, with effect from the 19th September 1944.

S. C. TRIPATHI

Director of Public Instruction, Orissa

**CO-OPERATIVE SOCIETIES
NOTIFICATION**

The 30th October 1944

No. 9036.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932, into the constitution, working and financial condition of the Chatrapur Co-operative Stores bearing registration No. J. 487 of 7th June 1942 in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said stores.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

A. P. PANDA

Deputy Registrar

Co-operative Societies, Orissa

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF
JUDICATURE AT PATNA
NOTIFICATION**

The 3rd November 1944

No. 32—XLIXD-19/43-R.—The Court hereby appoint, under section 539 of the Code of Criminal Procedure (Act V of 1898), Magistrates exercising first class powers in the Province of Orissa to be *ex officio* Commissioners of Oaths and Affidavits before whom affidavits and affirmations to be used in criminal cases in the High Court at Patna or the Circuit Court at Cuttack may be sworn and affirmed on payment of fees chargeable under rule 13(3), Chapter XIII of the High Court Rules.

By order of the High Court
A. SALISBURY

Registrar

**ELECTION OF MUNICIPAL
COMMISSIONERS
NOTIFICATION***The 2nd November 1944*

No. 4338—VIII-3/44-Mupl.—It is hereby notified in accordance with the provisions of section 14(2) of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa

Act VII of 1922), that Rai Bahadur Choudhury Narsingh Charan Mohapatra has been deemed to have been elected to be Commissioner for ward No. III of the Jajpur Municipality under rule 27(2) of the Bihar and Orissa Municipal Election Rules, vice Sri Purna Chandra Das, deceased.

R. P. WARD
Revenue Commissioner, Orissa